

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION NO. †1607
TO BE ANSWERED ON 12TH DECEMBER, 2023

National Fisheries Development Board

†1607. **SHRI MAHABALI SINGH:**

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**
मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) the aims and objectives of the National Fisheries Development Board;
- (b) the details of the schemes being implemented by the Government and the National Fisheries Development Board for welfare of fishermen in the country; and
- (c) the total funds allocated to various States for the development of Fisheries during each of the last three years?

ANSWER

MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a): The aims and objectives of National Fisheries Development Board are to (i) bring activities relating to fisheries and aquaculture for focused attention and professional management, (ii) enhance contribution of fish and fisheries towards food and nutritional security, (iii) improve production, processing, storage, transport and marketing of the products from capture and culture fisheries, (iv) achieve sustainable management and conservation of natural aquatic resources including the fish stocks, (v) apply modern tools of research and development including genetics and biotechnology for optimizing production and productivity from fisheries, (vi) provide modern infrastructure mechanisms for fisheries, (vii) generate substantial employment and (viii) train and empower women in fisheries sector.

(b): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India is implementing a flagship scheme namely Pradhan Mantri Matsya Sampada Yojana (PMMSY) with a highest ever investment of Rs. 20,050 crore for a period of 5 years with effect from 2020-21 to 2024-25 for holistic development of fisheries in the country and welfare of fishermen is at the core of the Scheme. The Department of Fisheries, Government of India, under PMMSY, is implementing various welfare related activities, which include providing livelihood and nutritional support for socio-economically backward active traditional fishers' families during fishing ban/lean period, providing safety kits to fishers,

Communication and/or Tracking Devices for traditional and motorized vessels like VHF/DAT/MAVIC/Transponders, providing boats and nets to traditional fishermen. Further, under PMMSY, the Department of Fisheries, Government of India is also implementing Group Accident Insurance Scheme to Fishers, Insurance premium subvention for fishing vessels, training and capacity building programmes, promotion of domestic fish consumption and awareness campaign through National Fisheries Development Board. Besides, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, with effect from financial year 2018-19 has implemented Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with a total fund size of Rs 7522.48 crore. FIDF inter-alia provides concessional finance for development of various fisheries infrastructure facilities to the Eligible Entities (EEs), including State Governments/Union Territories and State entities for development of identified fisheries infrastructure facilities. The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has so far accorded approvals to a total of 121 proposals of various States/UTs at a total outlay of Rs. 5588.63 crore for creation of fisheries infrastructure. In addition, Kisan Credit Card facility has also been extended to fishers and fish farmers to meet their working capital requirement.

(c): The details of total funds allocated to various States for the development of Fisheries during each of the last three years are as under:

(Rs. in crore)

Sl.No	Year	Funds allocated
(i)	2020-21	910.42
(ii)	2021-22	1391.30
(iii)	2022-23	1496.09
